

I Notifications of the Ministry of Home Affairs**II Reports and Accounts (2015-16, 2016-17 and 2017-18) of the Repatriates Co-operative Finance and Development Bank Ltd. (REPCO Bank) and the National Foundation for Communal Harmony, New Delhi and related papers**

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI G. KISHAN REDDY): Sir, I lay on the Table:—

- I (i) A copy each (in English and Hindi) of the following Notifications of the Ministry of Home Affairs, under sub-section (5) of Section 35 of the Unlawful Activities (Prevention) Act, 1967:—

- (1) S.O. 693 (E), dated the 5th February, 2019, amending the First Schedule to the said Act, to insert “Tehreek-ul-Mujhahideen (TuM) and all its manifestations” therein.
- (2) S.O. 1806 (E), dated the 24th May, 2019, amending the First Schedule to the said Act, to insert “Jamaat-ul-Mujhahideen Bangladesh or Jamaat-ul-Mujhahideen India or Jamaat-ul-Mujhahideen Hindustan and all its manifestations” therein.

[Placed in Library. *See* No. L.T. 94/17/19]

- (ii) A copy (in English and Hindi) of the Ministry of Home Affairs Notification No. G.S.R. 22 (E), dated the 11th January, 2019, publishing the Investigation of High Quality Counterfeit Indian Currency Offences (Amendment) Rules, 2019, under sub-section (1) of Section 53 of the Unlawful Activities (Prevention) Act, 1967.

[Placed in Library. *See* No. L.T. 95/17/19]

- (iii) A copy each (in English and Hindi) of the following Notifications of the Ministry of Home Affairs, under sub-section (4) of Section 6 of the Anand Marriage Act, 1909, along with delay statement:—

- (1) F. No. 01/02/2017-Genl, dated the 11th August, 2017 (in English) and dated the 9th October, 2018 (in Hindi), publishing the Lakshadweep Anand Marriage Registration Rules, 2017.
- (2) No. 526-HIII (3)-2018/11264, dated the 29th May, 2018 (English only), publishing the Chandigarh Anand Marriage Registration Rules, 2018.

[Placed in Library. *See* No. L.T. 93/17/19]

II. A copy each (in English and Hindi) of the following papers:—

- (i) (a) Forty-seventh Annual Report and Accounts of the Repatriates Co-operative Finance and Development Bank Limited (REPCO BANK), Chennai, for the year 2015-16, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Bank.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (i) (a) above.

[Placed in Library. See No. L.T. 91/17/19]

- (ii) (a) Forty-eighth Annual Report and Accounts of the Repatriates Co-operative Finance and Development Bank Limited (REPCO BANK), Chennai, for the year 2016-17, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Bank.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (ii) (a) above.

[Placed in Library. See No. L.T. 91/17/19]

- (iii) (a) Forty-ninth Annual Report and Accounts of the Repatriates Co-operative Finance and Development Bank Limited (REPCO BANK), Chennai, for the year 2017-18, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Bank.

[Placed in Library. See No. L.T. 92/17/19]

- (iv) (a) Annual Report and Accounts of the National Foundation for Communal Harmony (NFCH), New Delhi, for the year 2017-18, together with the Auditor's Report on the Accounts.
- (b) Statement by Government accepting the above Report.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (iv) (a) above.

[Placed in Library. See No. L.T. 154/17/19]